

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt.Ltd.
V/s.
Kings Empire Heights Pvt.Ltd.

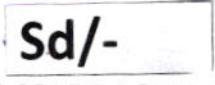
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	MALCOLM SIGANTOKA i/b Varsha Sawant	COUNSEL	
	INTERVENER: NILESH KUNDLIKAR		
	FIZROZ BHANUCHA 15. FURASIN BANUJI FOR THE ORDER		

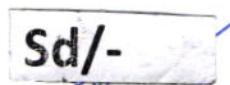
CP No. 1335/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present whereas none present from the side of Corporate Debtor.

Since the Petitioner's Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor's side, list this matter on **14.09.2017** with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor as prescribed under Insolvency and Bankruptcy (Adjudicating Authority) Rules 2016.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)